

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:3965
ANSWERED ON:09.04.2003
INCOME ACCRUAL APPROACH IN MEASURING PER-CAPITA INCOME
TRILOCHAN KANUNGO

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether income accrual approach has not been adopted in measuring per-capita income of a State/Union Territory;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether remittances and bank transfer from abroad and other States are also not taken into account while measuring per-capita average income in a State;
- (d) if so, the details thereof and the reasons therefor;
- (e) whether any research has been conducted to find out correct per-capita average income of State and Union Territories;
- (f) if so, the details thereof;and
- (g) if not, whether the Government propose to enlarge researchers for calculating correct per-capita average income of a State/Union Territory ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION,
DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE (S.B. MOOKHERJEE)

- (a) The income accrual approach has not been adopted in measuring per-capita income of a State/Union Territory.
- (b) It has not been possible to adopt the income accrual approach for want of information on net inflow of factor incomes from other States as well as from abroad.
- (c) Remittances and bank transfer from abroad and other States are not taken into account in this computation.
- (d) These flows have no relevance in the income originating approach.
- (e) The methodology adopted by the states for compiling the estimates of States Domestic Product, which forms the basis of computation of per capita average income of State/Union Territory, is based on the recommendation of the Regional Accounts Committee constituted for the purpose.
- (f) As explained in (e) above.
- (g) No, Sir. The methodology currently followed gives a fair assessment of the per capita average income of a State/Union Territory.